

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ SHRI. A. N. KARMARKAR**  
**COURT 54 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 17-07-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b>HEARING</b>				
1	NDPS M A	100235/2020	Jaywanti Vasudev Koli Vs The State of Maharashtra Through Crime Branch Unit-3, CID	Ajay S. Varekar
2	NDPS M A	100351/2020	The State ATS, Kalachowki Police Station Vs Mahendra Parshuram Patil and Anr	
3	NDPS M A	100371/2020	The State of Maharashtra ATS Vs Abdul Razzak Kadar Shaikh and 12 Others	
4	NDPS M A	100477/2020	The State of Maharashtra ANC, Ghatkopar Unit, C.B., C.I.D. Vs Hajratali Rahimat Ali Khan and Anr	
5	BAIL APPLN NDPS	100546/2020	Irfan Badar Shaikh Vs The State	M/s. A.A. Siddique and Associates
6	NDPS M A	100537/2020	ATS Maharashtra State Vs Abdul Razak Kadar Shaikh	Police Procecuter
7	ABA	100624/2020	Nazar Abdullah Neyyaranikkal Vs The State	Sangeeta D. Rawale
8	BAIL APPLN NDPS	100688/2020	Ravi Kumar Sonu Vs The NCB	Munira Palanpurwala
9	BAIL APPLN NDPS	100794/2020	Santosh Balasaheb Adke Vs The State of Maharashtra Thr ATS Kala Chowki Police Station	Taraq Sayed
10	BAIL APPLN NDPS	100798/2020	Mahendra Parshuram Patil and another Vs The State- ATS Police Station	Neetu ASingh
11	MISC APPLN ACB	100641/2020	ACB.BMU Vs Vijay Gangaram Kadam and Anr	

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12	BAIL APPLN NDPS	100850/2020	Mohd Tabraj Ibrahim Mansuri and ors Vs State of Maharashtra Through Crime Branch Unit 5 Kurla	Shabnam shaikh, Girish Pawar
13	SPL.CASE	100568/2020	The State of Maharashtra Thr Crime Branch Unit 3 Vs Nikhil Satish Sharma	Sonali Bharte I O
<b><u>CHARGE</u></b>				
14	NDPS S CASE	100060/2016	THE STATE OF SANTACRUZ POLICE STATION. Vs SHAHAJI UTTAM KALE AND ANOTHER 01.	
15	SESSIONS CASE	100295/2019	The State of Maharshtra -Vakola APP P. Stn. Vs Deepak Ramesh Yrbude and Ors.02	
<b><u>ORDER</u></b>				
16	BAIL APPLN MCOC	100725/2020	STATE GOVERNMENT Vs Akshay Shiva Patil	
17	BAIL APPLN NDPS	100835/2020	Majid Safulhak Shaikh Vs Shivaji Nagar Police Station	Jayant Parab
<b><u>REPLY/SAY</u></b>				
18	BAIL APPLN NDPS	100856/2020	Rohan Prabhakar Gawans Vs Directorate of Revenue Intelligence	Ayaz Khan
19	BAIL APPLN NDPS	100868/2020	Jitesh Vasudeo Koli Vs The State- DCB CID Unit 3	Ajay S. Varekar
<b><u>APPEARANCE</u></b>				
20	REMAND APPLN NDPS	101364/2019	The State- Dindoshi Police Station Vs Peter Chukvuma Osakav	
21	REMAND APPLN NDPS	101382/2019	The State- V.P. Marg Police Station Vs Anita Bhimrao Pawar and other	

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22	REMAND APPLN NDPS	101413/2019	The State- DCB, CID Vs Frenix Jhon Rajaiya	
23	REMAND APPLN NDPS	101422/2019	The State- Malvani Police Station Vs Akash @ Maggu Shankar Tak @ Walmiki	
24	REMAND APPLN NDPS	100049/2020	The State- DCB CID Unit 3 Vs Jitesh Vasudeo Koli	
25	REMAND APPLN NDPS	100438/2020	The State through Charkop Police Station, Mumbai Vs Gaffar Yusuf Qureshi and Anr. 1	PP
<b><u>REPORT</u></b>				
26	BAIL APPLN NDPS	100724/2020	STATE GOVERNMENT Vs Naresh Madan Mhaskar	
27	BAIL APPLN NDPS	100760/2020	The State- ANC Worli Unit Vs Fatima Shahalam Shaikh @ Khala	SPP Ayaz Khan
<b>( Main Matter REMAND APPLN NDPS/0101392/2019)</b>				
<b><u>SETTELMENT</u></b>				
28	CRI REV APP	100676/2017	Kannan Rajarajan-Aplcnt. Vs The State of Maharashtra and Standard Chartered Bank- Respdt.	Sonal V. Parab, Trilok Singh Garcha
29	CRI REV APP	100044/2019	Sachin Shankar Khamitkar - Applicant Vs Subramanian Yengaswamy and State of Maharashtra - Respondent	Amol A. Patankar